

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.537/2020-CPS

Sealed quotations are invited for supply and installation of Two (02 Nos.) 80 KVA Uninterrupted Power Supply Systems (UPS) along with SMF batteries with 05 (Five) Years on-site comprehensive warranty by Original Equipment Manufacturer (O.E.M) for both UPS systems and UPS batteries for the use of High Court for the State of Telangana at Hyderabad [on buyback of existing 02 Nos. of 80 KVA UPS Systems (Model No.Digital HP E33) which are purchased in the year 2013] (on as is where is condition).

SPECIFICATIONS FOR UPS SYSTEM

SL. No.	Parameter/ Feature	Specifications
1	Make & Model	_____ (Specify)
2	Capacity	80 KVA UPS systems
	UPS Topology	Double conversion VFI SS 111 (Online)
3	Architecture	Online Hot swappable Modular UPS system with Chasi, internal wiring for supporting critical load, isolation transformer (mention inbuilt or external) should be provided on the inverter output.
4	Transfer Time	Zero
	SYSTEM FEATURES	
5	IP Rating	IP 20 or above
6	Protection	Short Circuit, Input Over Voltage, Over Temperature, Over Current Over Load, Battery low.
7	Communication Interface	Double RS 232 or above with Power Management Software A dedicated software of remote monitoring and management, installed on a PC connected to the UPS, allows to check and set all working parameters like schedule and program computer remote shutdown (compatible with Windows and Linux) Which allows the multi server shutdown and UPS remote control on the LAN.
8	Alarms	Alarm for Low Battery, Overload, UPS Fault, Short Circuit, Fan Failure, Inverter Voltage (under/over), High DC.
9	LED Indication	Main, Bypass, Battery and any fault
10	LCD Display	Input Voltage, Output Voltage, Total Power, Load Percentage Per Phase. Load Percentage, Bypass Voltage & Frequency, Inverter Voltage & Frequency, Batter Voltage, Charing Current, Discharging Current, Temperature, DC Bus Voltage.
	INPUT:	
11	Input Voltage (V)	400V AC , 3 PH+N+PE or above
12	Input Power Factor	≥ 0.92 or above
13	Frequency Range	60 HZ or above
14	Walk in Time	Auto Sensing
	OUTPUT:	
15	Output Voltage	400V AC, 3 PH+N or above
16	Output Power Factor	0.9 or above

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17	Frequency Range	Auto Sensing with latest technology
	BYPASS:	
18	Voltage	400V AC , 3 PH+N+PE or above
19	Frequency Range	600 Hz or above
	BATTERY	
20	Type	SMF VRLA Lead Acid
21	Type of Battery Charger	PWM High Efficiency or better
22	Battery Voltage	370 Volt DC or above, 90000 VAH or above
23	Battery Backup	Must be 60 Minutes (Specify the No. of Batteries and AH, VAH)
24	Battery Charging Cycle	Smart charge Technology 3-step advanced cycle
	ENVIRONMENTAL	
25	Operating Temperature	0° C- 45° C
26	Noise Level	≤ 65 dBA
	CERTIFICATION	
27	UPS	Certificate of UL Compliance, FCC from Indian Agency, CE:RoHS, IEC/EN 62040-1, IEC/EN 62040-2, IEC/EN 62040-3.
28	Manufacturer	ISO 9001:2015; ISO 14001:2015; OHSAS 18001:2007; ISO 27001:2013, ISO 50001:2011.
29	Warranty	Five (05) years Onsite Comprehensive Warranty on UPS System and three (03) years on UPS Batteries from the date of Installation.

BUYBACK OLD UPS SYSTEMS DETAILS:

1	Make and Model	Numeric & Digital HP E33
2	No. of batteries (in each UPS systems)	58 Nos. (100 AH) 12V
3	Type of Old UPS batteries	SMF Exide Make
4	Year of Purchase	2013
5	Condition	Working (as is where is condition) and in under AMC

FINANCIAL DETAILS: Mention Separately

1	Buyback price of Old UPS system (2 Nos.)	Rs. _____ (to be mentioned)
2	Buyback price of 116 Nos. of Old UPS batteries (58x2)	Rs. _____ (to be mentioned)
3	Total Buyback price of old UPS system including UPS batteries	Rs. _____ (to be mentioned)
4	Final Price of New UPS Systems (including Buyback of Old UPS systems with batteries and all taxes)	Rs. _____ (to be mentioned)

NOTE: The above specification should be equivalent or higher.

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TERMS AND CONDITIONS

- 1) Bidder should have at least **three (03) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to 31-06-2021 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) The Registrar (IT-cum-Central Project Coordinator) may at his discretion ask the bidder for clarification of their bids including price.
- 3) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 4) The bidder should have financial turnover of Rs.10 crores or above in each of the last two (02) Financial Years (2018-19 & 2019-20). Audited balance sheets or CA certified reports should be submitted specifying the turnover only from UPS business in India.
- 5) The bidder should have minimum one authorized service centre in Hyderabad. Details of the service centre and service personnel should be enclosed.
- 6) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.
- 7) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 8) The successful bidder will have to furnish unconditional Bank Guarantee @10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years within 15 working days of issue of Purchase Order, towards service guarantee.
- 9) The successful bidder has to deliver and install the UPS systems at High Court for the State of Telangana.
- 10) **PAYMENT TERMS:** On successful and satisfactory installation and on the submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized/scheduled bank towards due performance of warranty, on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 11) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable.**
- 12) Quote the UPS System price separately and the buyback value separately.
- 13) **WARRANTY:**
 - a) Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for UPS System including UPS batteries including free provision of spare parts, kits as and when necessary.
 - b) If the defective UPS system is not made operational beyond 48 hours after the complaint (during the warranty period), the Firm will be required to provide a stand-by UPS system of the same or higher configuration, failing which a penalty of Rs.200/- per day till the UPS system is rectified will be imposed after 48 hours.
 - c) Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.
 - d) On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of five (05) years. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.



- e) **TRAINING FOR HIGH COURT STAFF:** The successful bidder has to provide training to concerned staff member of this High Court on the operation of the UPS system offered at the time of installation of UPS system.
- 14) The Registrar (I.T.)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.

Tender submitting address: The Registrar (I.T.)cum-Central Project Coordinator), 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations according to above specifications to the undersigned **on or before 31-12-2020 (Thursday)** during the office hours.

HYDERABAD
Date:22-12-2020


**REGISTRAR (I.T.)-cum-
CENTRAL PROJECT COORDINATOR**